

Daily Board Civil CR-19

<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE 05.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 3103/14 @ NM 4349/14	NM Hearing	1.Mr. Johny Dsilva 2.Mrs. Rita Saldanha 3.Mr. Micheal Dsilva and ors Vs 1.Celestine Fernandes 2.Mrs. Oliven Vaz	Adv. Bhatia Adv. Magar
2	Suit 17/20 @ NM 4973/19, 200/20 269/20, 270/20, 271/20,	NM Hearing	Diamond Hill Co-Operative Hsg. Soc. Ltd. Vs M/s M.K.Realty through its Partners Kunal Pankaj Rawal and Manoj B. Vora	Priyanshu Mishra Adv. Bipin Joshi
3	Misc. Appeal 6/20	Hearing	Arvind Kumar Tiwari in Delay St. No.13282 of 18 Vs The Estate Officer and Ors.	Tamsin Monis Adv. S. R. Rajguru
4	Misc. Appeal 99/19	Hearing P.H.	Shapoorji Pallonji and Co. Ltd. Vs The New India Assurance Co. Ltd.	Cyril Amarchand Mangaldas V.Y. Sangaliker
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 06.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 96/16 @ NM 1008/16, 4023/16	NM Hearing	Mr. Mohammed Shafiq Abdul Haq Vs 1.Mr. Asif Mohammed Ali 2.Mr. Sajid Ali Mohammed Ali 3.Mr. Saukat Ali Mohammed Ali	Mahesh Pandey Adv. Shaikh

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2	Suit 37/17 @ NM 4392/17	NM Hearing	Mr. Mohammad Salim Mohammad Yasin Vs 1.Zahida Banu 2.Nafisa Salma Gafoor	Khan Javed Akhtar Adv. Mohd. Iftikar
3	Suit 842/17 @ NM 2723/17	NM Hearing	Augustine Pascal Fernandes Vs Pirmal Enterprises Limited	Sachin H Kankal Adv. Preet Chawla
4	Suit 1432/17 @ NM 2644/17	NM Hearing	Ms. Rafi Akhtar Vs 1. Mohammed Maqbool Shaikh 2. Mohammed Mahfooz Shaikh 3. Mohammed Masroor Shaikh	Prajot H. Jaggi
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 07.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 168/19	Hearing	M/s. Hickson and Dadajee Pvt. Ltd. Vs The Estate Officer	Radhika V. Warerkar / Mr. V.R. Joshi V. Y. Sangaliker
2	Misc. Appeal 3/19	Hearing	K.B. Enterprises Pvt. Ltd. Vs MCGM	Sunita Sonawane Adv. A. V. Diwate, Adv. Vikram Valawalkar
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 08.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 7464/83	Arguments	PRATIMA MAHESH MEHTA AND ORS Vs TULSIDAS V PATEL P LTD AND ORS AND PRATIMA MAHESH MEHTA AND ORS	M/s. Thakore Jariwala and Associates Solomon and Co D/1 Desai and Diwanji D/4,5
2	Suit 2527/15 @ NM 4339/15, 335/18	NM Hearing	Kurla Industrial Estate Pvt. Ltd. Vs 1.Sameer S. Dedhia 2.Jigna Sameer Dedhia 3.Urvi Vipul Dedhia 4.Drums Food International Pvt. Ltd.	Amol Kishor Tembe

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3	Misc. Appeal 42/17 @ Stay 16/17	Hearing	Smt. H. R. Irani Vs 1. Honble Estate Officer 2. Life Insurance Corporation Of India	Vaid And Associates The Law Point
4	Misc. Appeal 68/17 Stay 28/17	Hearing	Shri. H. R. Irani Vs 1. Honble Estate Officer 2. Life Insurance Corporation Of India	Vaid And Associates The Law Point
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 09.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 1868/17 @ NM 1046/18, 3417/17	NM Hearing	1.Ruksana Alsam Shaikh 2. Shaikh Mohd. Aslam Vs 1.M/s. Okay Estate Developers Pvt Ltd 2. Alibhai Essakji Patel 3. Yusufbhai Badat	Shaqufa I. Ansari
2	Suit 1010/19 @ NM 351/20	NM Hearing	Mr. Ramesh Dhondiram Achrekar Vs Mr. Deepak Dhondiram Achrekar	Ajay S. Yadav Adv. Upadhyay

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<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE 05.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 808/18	Hearing	Shekhar Govind Karbhari@MA-2531-18,BA-2501-18-Aplnt. Vs State of Maharashtra-Respdt.	M. R. Raut and T. V. Dube Public Prosecutor
2	CRI. APPEAL 824/18 @ CRI. MA 2597/18	Hearing	Govinda Pyarelal Sharma@MA-2597-18-Aplnt. Vs Sangeeta Govinda Sharma-Respdt.	Yesh Kiran Bhandari
3	CRI. APPEAL 830/18 @ CRI. MA 750/19	Hearing	Meena Sanjay Nagpure @ MA 2615-18 @ BA 2597-18 - Appellant (Org. Accused No. 2) Vs State of Maharashtra - PSO., Navgar Police Station - Respondent (ORG. Complainant)	R. B. Mokashi and Associates Public Prosecutor
4	MA IN NDPS 816/20	Hearing	Rodrigo Dos Santos Alves Vs Air Intelligence Unit	Ayaz Khan / Dilip Mishra Public Prosecutor
5	SC 179/14	Further Arguments	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Public Prosecutor Adv. Mr. Manohar Shetty
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 06.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates

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1	SC 436/13	Arguments	The State L. T. Marg P Stn Vs Pramod Pratap Raut and 5 ors	Public Prosecutor Adv Mr. Jain
2	CRI. REV. 207/20	Hearing	Manoj Kumar Poddar @ MA 38/20 --- Applicant Vs Reliance Securities Ltd and State --- Respondent	LEX JURIS Res Juris Advocates and Legal Consultants
3	CRI. MA 84/20	Hearing	Dhuri Hemal Vora in Appeal 55/19 --- Applicant Vs Miraaj Oberoi @ Hemal Vora --- Respondent	Aarif Ali M Ali and Hemant Sharma In Person
4	MA IN ABA 431/19	Hearing	Simran Samtani Vs State Malbar Hill Police Station	Vijaylaxmi Shetty Public Prosecutor R/1 Ankit Pandey R/2
5	MA IN SC 126/20	Hearing	Ved Prakash Chaube Vs State Ghatkopar Police Station	Prashant Pandey Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 07.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 789/18 TO CRI. APPEAL 791/18	Hearing	Abdul Qayyum A. H. Khan @ MA 2484-18 @ BA 2451-18 - Appellant (Org. Accused) Vs SJLT Spinning Mill P. Ltd. - Respondent	Akram Kapoor, Jamal Khan and Momin Shabbit Ahmed S. R. Gupta
2	CRI. APPEAL 27/19 @ MA 80/19, BA 119/19	Hearing	Surveer Singh Bhullar @ MA 80-19 @ BA 119-19 - Appellant (Org. Accused) Vs Farnaz Advertising Associates (Prop. Homi Talathi) - Respondent (Org. Complaint)	M/s. Kartikeya and Associates Adv. Mangesh Bhole
3	CRI. APPEAL 463/19	Hearing	Prashant Nanji Rajpur - - Appellants Vs State of Maharashtra and Inspector of Police - Trombay Police Station – Respondent	Ganesh B. Shinde Public Prosecutor

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Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 26/19	Hearing	Mohd. Ismail Gulam Mohd. Shaikh@MA-68-19,BA-110-19 - Applicant, Org. Accused Vs Laxmi Krishna Kamble - Respondent , Org. Complainant	K. R. Chaubey Adv. S.P. Gupta
2	CRI. APPEAL 178/19	Hearing	Raj Babu Sahani - Appellant Vs Sunita Raj Sahani – Respondent	Adv. Bina R. Pai Adv. Deepali Khatkhate
3	MA IN SC 38/20	Hearing	Mizanali Ashrafali Khan Vs Byculla Police Station	In Pearson Public Prosecutor
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 09.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. REVN. 356/16, 441/16, 1051/16 TO 1055/16, 1072/16, 1073/16, 928/17, 1151/17, 1152/17	Hearing	M/s. Brinda Commodity Private Limited Vs National Spot Exchange Ltd. and state	Vinay J.Bhanushali MZM Legal R/1 Public Prosecutor
2	CRI. MA 3406/19	Reply	Javed Ramzan Khan in Appeal 766/18 --- Applicant Vs The State of Maharashtra and Mrs. Zeba Javed Khan --- Respondent	S. K. Ali and Associates Public Prosecutor R/1 Sayyad Sameer Ali R/2
3	CRI. MA 471/20	Reply	Javed Ramzan Khan in Appeal 766/18 --- Applicant Vs The State of Maharashtra and Mrs. Zeba Javed Khan --- Respondent	S. K. Ali and Associates Public Prosecutor R/1 Sayyad Sameer Ali R/2
4	MA IN SC 138/20	Reply	Subhash Valmiki Vs State Wadala Police Station	K T Thomas Public Prosecutor